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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


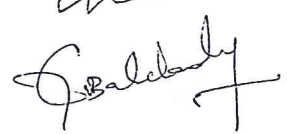
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER
NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	CIBI VISHNU G. Balachandran for	COUNSEL FOR PETITIONERS	
②	S. GIRATHARAN for	Counsel for R0 & R3	

ORDER

Counsel for both the parties present. Counsel for Respondent prayed for time for final submission. At request, time is enlarged. Put up on 23.08.2017 at 10.30 A.M.

sd/-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

sd/-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)